

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 14.12.2018 (Friday)

Court – II
10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 301 of 2017	Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao &Ors.	Abhijit Sinha Mamta Tiwari Sangeeta Mandal TusharBhatnagar	Tarun Mehta
2.	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd &Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty

For Admission (After Notice)

3.	Comp. App. (AT) No. 385 of 2018	VRG Healthcare Pvt. Ltd. & Ors. Vs. Ganesh Ramchandra Chakkarwar	Padma Priya	
4.	Comp. App. (AT) No. 397 of 2018	Aegis Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana	Munawwar Naseem	

For Hearing (Part Heard)

5.	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	P.S. Singh
6.	Comp. App. (AT) No. 348 of 2018	Metmin Investments Holdings Ltd. Vs. Rinac India Ltd. & Anr.	Sahil Narang	Balaji Srinivasan

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar